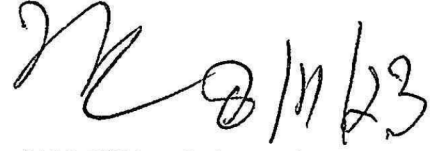


**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**  
**ORDER**

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Mahesh Kumar EC: 62984410 / 11016	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: Central THC	Desg: Chowkidar Role: Chowkidar Posting: VWDC Distt: Central THC
2.	Ajay Kumar Sharma EC: 10598/80306448	Desg: Peon Role: Peon Posting: VWDC Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Mahesh Kumar, Chowkidar is hereby posted in VWDC cell till further orders (However, under the direct supervision of the Caretaker, Central, THC). The official shall mark the attendance in VWDC only and report to the Competent Authorities therein. However, Caretaker, Central, THC shall be at liberty to utilise the services of Sh. Mahesh Kumar, Chowkidar as per necessity/exigency per se.



(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

Dated, Delhi the 08 NOV 2023

86950 - 970

No. .... ADMIN-III /Central/F.1(3)/P&T/2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges (HQs), THC, Delhi.
2. The Ld. Officer Incharge, VWDC, Central, THC.
3. The Administrative Officer (J)/Branch Incharge, VWDC, Central, THC.
4. The Accounts Officer, Accounts Branch, Central, THC.
5. Dealing Official, Personal File, Administration Branch- III, Central, THC.
6. Dealing Officials, Leave Seat, Accounts Branch, Central, THC.
7. The Officials concerned.
8. Dealing Official, Layers, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.

  
08/11/23

Administrative Officer (Judl.)  
Admin. Branch-III, Central, THC